Public Announcement under Regulation 15(1) of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011

Public Announcement for the attention of the Equity Shareholders of SUNRISE ASIAN LIMITED

Open Offer for Acquisition of 11,08,100 (Eleven Lakhs Eight Thousand & One Hundred Only) fully paid up Equity Shares from Shareholders of Sunrise Asian Ltd. (hereinafter referred to as "Target Company" or "SAL") by D C B Plus N Holdings Private Limited (referred to as "DCB") and Liberal Securities and Financial Services Private Limited (referred to as "Liberal") (hereinafter collectively referred to as "Acquirers")

1. Offer Details

- **Offer Size** : The Acquirers is hereby making a mandatory Open Offer in terms of SEBI (SAST) Regulations, 2011 to the public shareholders of the Target Company to acquire 11,08,100 (Eleven Lakhs Eight Thousand One Hundred Only) fully paid up equity shares ("Offer Size") bearing a face value of ₹ 10/- each representing 26.00% of the total issued, subscribed, paid up and voting capital of the Target Company pursuant to Share Purchase Agreement (SPA) dated January 11, 2012.
- **Price/Consideration** : An offer price of ₹ 29.00/- per equity share of ₹ 10/- each of the Target Company aggregating to ₹ 3,21,34,900 (₹ Three Crores Twenty One Lakhs Thirty Four Thousand Nine Hundred only)
- **Mode of payment (cash/security)** : Cash
- **Type of offer** : This is a Triggered Offer made under Regulation 3(1) & 4 of SEBI (SAST) Regulations, 2011.

2. Transaction which has triggered the open offer obligations (Underlying Transaction)

Details of underlying transaction

Type of Transaction (direct/ indirect)	Mode of Transaction (Agreement/ Allotment/ market purchase)	Shares/Voting rights acquired/ Proposed to be acquired		Total Consideration for shares/ VRs acquired (In ₹)	Mode of payment (Cash/ securities)	Regulation which has triggered
		Number	% vis a vis total equity/ voting capital			
Direct	Share Purchase Agreement	20,36,320	47.78	40,72,640	Cash	3(1) & 4

3. Acquirers

Details	Acquirer 1	Acquirer 2
Name of Acquirers	**D C B Plus N Holdings Private Limited**	**Liberal Securities and Financial Services Private Ltd.**
Address	205 A Kapadia Chamber, 599 J S S Road, Mumbai 400002	503-Pawan Wing, Indraprasth Co Op Hsg Soc Ltd Satyanagar Borivali (W), Mumbai - 400 092
Name(s) of persons in control/**Promoters of Acquirers**	1) Mahesh K. Joshi & 2) Geeta M. Joshi	1) Rishabh Kumar Babel & 2) Anupama M. Jani
Name of the Group, if any, to which the Acquirers belongs to	Nil	Nil
Pre Transaction shareholding • Number • % of total share capital	Nil	Nil
Proposed shareholding after the acquisition of shares which triggered the Open Offer	14,96,290 (35.11%)	5,40,030 (12.67%)
Any other interest in the TC	N.A.	N.A.

4. Details of selling shareholders, if applicable

Name	Part of promoter group (Yes/No)	Details of shares/voting rights held by the selling shareholder			
		Pre Transaction		Post Transaction	
		Number	%	Number	%
Anirudh Baheti	Yes	20,36,320	47.78	0	0.00

Percentage has been calculated vis-à-vis total equity/voting capital of the TC.

5. Target Company

- Sunrise Asian Limited having its registered Office at Forbes Building, 3rd Floor, East Wing, Charanjit Rai Marg, Fort, Mumbai 400001, Tel No: 022-67474309 and Fax No: 022-67473709.
- The shares of the Target Company are listed at Bombay Stock Exchange ("BSE") having scrip Code as 506615 & Scrip ID as SUNASIAN.

6. Other details

- A Detailed Public Statement (the "Detailed Public Statement" or "DPS") specifying the detailed terms and conditions of this Offer will be published as per Regulation 14(3) of SEBI (SAST) Regulations, 2011 in the same newspapers in which PA has been published on or before January 18, 2012.
- The Acquirers hereby undertakes that it is aware of and will comply with its obligations under the SEBI (SAST) Regulations, 2011 and has adequate financial resources to meet the Offer obligations.
- This offer is not a competing offer.

Issued by Manager to the offer

Intensive

INTENSIVE FISCAL SERVICES PRIVATE LIMITED
131, C-wing, Mittal Tower, 13th floor, Nariman Point, Mumbai - 400021
Tel. Nos.:- 022 22870443/44/45 Fax No.:- 022 22870446
E-mail:- rishabh@intensivefiscal.com
Contact Person:- Rishabh Jain/Nikesh Jain
SEBI Registration No.: INM000011112

On behalf of D C B Plus N Holdings Private Limited & Liberal Securities and Financial Services Private Limited

Date: January 11, 2012 **Place: Mumbai**